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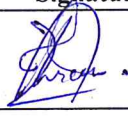
3. NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM

| | |
|----------------------------------|---|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB)No.260/07/HDB/2017 |
| NAME OF THE COMPANY | Leo Meridian Infrastructure Projects and Hotels Ltd |
| NAME OF THE PETITIONER(S) | YogeshKumar Puri |
| NAME OF THE RESPONDENT(S) | Leo Meridian Infrastructure Projects and Hotels Ltd |
| UNDER SECTION | 7 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|-----------------------------------|---|
| D. Ajitha Grace | Advocate | 8374889552 thirase.w@gmail.com |  |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|-----------------------------------|---|
| G. Dinesh Kumar | Advocate | 9849667609 gellidiga@gmail.com |  |
| | | | |

ORDER

Heard Ms.D.Ajitha Grace learned counsel for the petitioner and Mr. G.Dinesh Kumar learned counsel for the respondent. Both the counsel submit that the issue in question is likely to be settled soon and requested to post the case to some other date. Post the case on 6.02.2018.


MEMBER (Tech)


MEMBER (Judl)